

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6224 OF 2008
BEFORE THE REGISTRAR SUNIL THOMAS

UNION OF INDIA & ANR.

Appellant (s)

VERSUS

SHASHANK GOSWAMI & ANR.

Respondent(s)

Date: 13/08/2010 This Appeal was called on for hearing today.

For Appellant(s) Mr. D.S. Mahra, Adv.
Mrs.N.Annapoorani, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Appellant has filed statement of cases. Respondent is granted
four weeks time as last chance for filing statement of cases.

List the matter on 1.10.2010.

(Sunil Thomas)
Registrar

SB